## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS) **RAJYA SABHA UNSTARRED QUESTION NO-154** ANSWERED ON- 02/02/2023

## **Financial security to Athletes**

154. Shri Sujeet Kumar

Will the Minister of Youth Affairs and Sports be pleased to state:-

(a) whether Government would consider evolving a formula to ensure financial security for medal winning athletes and their coaches based on their contribution to the flag for the sports; and

(b) the steps that have been taken by Government to provide adequate financial security to athletes in terms of consideration of stipends, jobs, post-retirement annuities?

## ANSWER

## THE MINISTER FOR YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) and (b): The Government implements the 'Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons' Scheme to provide suitable financial assistance to the sportspersons / coaches and their dependant family members living in indigent conditions, for treatment of injury during training and competitions, welfare of the sportspersons, procurement of sports equipments and participation in events etc.

The 'Scheme of Sports Fund for Pension to Meritorious Sportspersons' provides additional financial security to sportspersons, after their retirement from an active sports career in the form of life-time pension ranging from Rs 12,000 to Rs 20,000 per month for winning medals in Olympic Games, World Cup, Asian Games, Commonwealth Games and Paralympic Games.

Further, there is a provision for employment in Central Government for sportspersons who represent India at the international level. The meritorious sportspersons are eligible for appointment under the Sports Quota with provision for upto 5% reservation in Group C and Group D posts in Central Government Departments. As sports is a State subject, respective State Governments follow their own policies for appointment of meritorious sportspersons.

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